

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 9/TT/2018**

**Subject** : Truing up of tariff of 2009-14 tariff period and determination of transmission tariff for 2014-19 tariff period of the assets of "Transmission System of Vindhyachal-IV & RIHAND-III {1000 MW} Generation Project

**Date of Hearing** : 8.8.2018

**Coram** : Shri P.K. Pujari, Chairperson  
Shri A. K. Singhal, Member  
Dr. M. K. Iyer, Member

**Petitioner** : Power Grid Corporation of India Ltd. (PGCIL)

**Respondents** : Madhya Pradesh Power Management Company Ltd. (MPPMCL) and 24 others

**Parties present** : Ms. Swapna Seshadri, Advocate, PGCIL  
Shri R. B. Sharma, Advocate, BRPL  
Shri Mohit Mudgal, Advocate, BYPL  
Shri Vivek Kumar Singh, PGCIL  
Shri S. K. Venkatesan, PGCIL  
Shri S. S. Raju, PGCIL  
Shri V. P. Rastogi, PGCIL  
Shri Rakesh Prasad, PGCIL

**Record of Proceedings**

The order in the petition was reserved on 15.3.2018. However, the order could not be issued prior to one Member demitting office. Accordingly, the matter is listed for hearing today.

2. The learned counsel for the petitioner submitted that they have already filed the written submission in the matter. The learned counsel for BRPL submitted that they have filed the reply in the matter and do not have anything further to add.



3. The Commission reserved the order in the petition.

By order of the Commission

Sd/-  
(T. Rout)  
Chief (Law)

